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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/143/2016
NAME OF THE PETITIONER(S) : M Muneeswaran & another
NAME OF THE RESPONDENT(S) : M/s. Micro Therapeutic Research Labs P. Ltd and 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

(1)	T. v. P. Sai Vihari Mr Cibi Vishnu	Counsel for Respondents 1-3	T. v. P. Sai Vihari
(2)	R. SAHANA for T. POORNAM	Counsel for the Petitioner	Rahane
3.	K. Govindhan Kumar	<u>ORDER</u> for R4	Kh & An

Counsel for petitioner present. Counsels representing R1 to R3 and R4 are present.

Counsel for petitioner prayed for some more time for filing a report regarding settlement and also progress in the talks of settlement. Time extended at request. Put up on 30.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)